National Company Law Tribunal

Allahabad Bench

CP NO. 40/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NAME OF THE COMPANY: Needay Kymar brupton 80rd V/s N.K. Regorts
SECTION OF THE COMPANIES ACT: U/S 397/398 OF the Companies Act of 1956

SI. NO. Name Designation Representation Signature

1. 11 Vishal Kahyap Adv

2. Arriva Keshannan P.C.s Respondent Deshanna

CP No. 40/ND/2016

Advocate Sh. Vishal Kashyap, proxy for Sh. Mukesh Sukhija, the petitioner counsel. Sh. Aditya Kesharwani PCS for the respondent. As the matter is fixed today for final hearing however, it is reported that the petitioner counsel Sh. Sukhija is not well today.

In view of this the matter is reposted on 11 October. 2017.

Dated:11.09.2017

Shri H.P. Chaturveai, Member (Judiciai)

Typed by Mohd. Zaid